

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R S U N I L T H O M A S

Petition(s) for Special Leave to Appeal (Cr1) No(s).2 0 1 4 / 2 0 0 7

J O H A R & O R S .

Petitioner(s)

V E R S U S

M A N G A L P R A S A D & A N R .

Respondent(s)

(With appln(s) for stay and office report )

Date: 2 9 / 0 8 / 2 0 0 7 This Petition was called on for hearing today.

For Petitioner(s)

Mr. M.Z. Chaudhary, Adv.  
Mr. Aftab Ali Kha n,Adv.

For Respondent(s)

Mr. Vikra nt Singh, Adv.  
Ms. Simanti Chakraba rti, Adv.  
Mr. Philemon Mongbri, Adv.  
Ms. Vibha Datta Makhija,Adv.

UPON hearing counsel the Court made the following  
O R D E R

The learned counsel for the petitioners seeks two weeks' time again  
for filing affidavit regarding proof of service on the first respondent.

Granted.

In the meanwhile respondent No.2 may file the counter affidavit.

Call on 1 7. 9. 2 0 0 7 .

((Sunil Thoma s)  
Registrar